

Statement**Locations of Unions/Dairies of various Federations supplying milk to Delhi Milk Scheme (DMS)/Mother Dairy**

Name of the State Coop. Federation	Location of Dairy/Union Supplying Milk	
	DMS	Mother Dairy
Pradeshik Coop. Dairy Federation Ltd., Lucknow	Bullandshahar	Muradabad
	Meerut	Aligarh
	Aligarh	Agra
	Hapur	Muzaffarnagar
	Muradabad	Hapur
	Badayun	Meerut
Rajasthan Coop. Dairy Federation, Jaipur	Etawah	Bullandshahar
		Mathura
	Hanumangarh	Jaunpur
	Palli	Bikaner
	Bikaner	Hanumangarh
	Bhilwara	Palli
Haryana Dairy Dev. Coop. Federation Ltd., Chandigarh	Jodhpur	Ajmer
	Alwar	Alwar
		Bhilwara
	Rohtak	Rohtak
Punjab State Coop. Milk Producers Federation Ltd., Chandigarh	Jind	Ballabgarh
		Ambala
	Amritsar	Ludhiana
	Sangrur	Bhatinda
	Bhatinda	Patiala
	Jullundhar	Sangrur
Gujarat Coop. Milk Marketing Federation Ltd., Anand, Gujarat	Patiala	Jullundhar
		Gurdaspur
	None	Anand Godhra

Clearance of Projects

1530. SHRI CHINTAMAN WANAGA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the proposal for water transport projects at Nerul in Navi Mumbai and near Radio Club in South Mumbai is awaiting Central clearance;

(b) if so, the action taken/proposed to be taken by the Government in this regard; and

(c) the time by which these projects are likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) and (c) Certain details about the project are awaited from the project proponents. The proposal will be examined on receipt of requisite data for taking a decision.

World Food Programme

1531. SHRI VISHVESHWAR BHAGAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a high level mission had visited various parts of Madhya Pradesh during March, 1996 regarding the approval of Scheme No. 5697 under the World Food Programme;

(b) if so, the recommendations made by the mission; and

(c) the time by which the project is likely to be given approval ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir. The Appraisal Mission of World Food Programme (WFP) visited Madhya Pradesh during March, 1996.

(b) The World Food Programme (WFP) Appraisal Mission recommended that food aid to Madhya Pradesh under Project-5697-Improvement of food security through forestry activities be continued.

(c) The project is included as a part of India Country Programme which has been approved by the WFP's Executive Board in January, 1997.

Open Market Sale by FCI

1532. SHRI NAMDEO DIWATHE : Will the Minister of FOOD be pleased to state :

(a) whether serious irregularities have been committed by the marketing officials of the FCI who were responsible for open market sale of the foodgrains in connivance with the traders;

(b) if so, total number of cases noticed/reported/registered against the FCI officials during each of the last three years, State-wise;

(c) the details of the cases referred to CBI and the cases where the investigation has been completed alongwith the action taken against the defaulting officials; and

(d) the steps taken/proposed to be taken to streamline the operations of FCI and check corruption phenomena effectively ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) The State-wise cases noticed/reported/registered against FCI officials during the last three years are indicated as under :

	1994	1995	1996
Headquarters	14	18	46
North Zone	344	372	608
West Zone	119	105	73
East Zone	70	73	45
NE Zone	23	23	15
South Zone	45	50	90
	615	641	877

(c) A statement is enclosed.

(d) To streamline the operations of FCI and to check corruption, the FCI has formed a Special Squad in Vigilance Division of FCI Headquarters. The main objective of the squad is to increase the frequency of surprise checks/ investigation in corruption prone areas which include procurement centres, rail heads and high loss depots.

Statement

1. Four cases, as under, were referred to the CBI during 1996-97 (upto 28.2.1997) :—

- (i) A case relating to financial impropriety and pilferage of rice alleged to have been committed in Patiala District of Punjab was initially registered with the local Police. After considering relevant factors, the aforesaid case has been referred to the CBI for investigation.
- (ii) A case relating to avoidable expenditure of about Rs. 49 lakhs on transportation of foodgrains and sanctioning of higher rate of transportation in Haryana has been referred to the CBI for investigation on 30.1.1997.
- (iii) An FIR was lodged in Rohtak District (Haryana) on 6.1.1997 alleging bribery and corruption in allotment of open sale wheat to certain parties. The Ministry of Food has conveyed its recommendation for handing over the case to the CBI.
- (iv) An allegation was received that foodgrains despatched from Jabalpur to a nearby FCI depot had taken an unusually long period of 3-4 months. It was also alleged that stocks carried by trucks were sold in black-market. On 26.2.1997, the case has been referred to the CBI.

2. In none of the cases investigation has been completed so far.

Firing in Dabri Village

1533. SHRI I.D. SWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government ordered inquiries/fact finding committees into the firing incident by Delhi Police on 15.10.1996 at Dabri village;

(b) if so, whether the inquiry reports have since been received;

(c) if so, the details thereof; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The Lt. Governor of Delhi ordered an inquiry into the incident and the Inquiry Officer has since submitted his report which is under the consideration of the Government of National Capital Territory of Delhi.

Subsidy on Fertilizers

1534. SHRI BADAL CHOUDHURY : Will the Minister of AGRICULTURE be pleased to state :